

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/187/ (IB)/2017
NAME OF THE PETITIONER(S) : VENTUREAST PROACTIVE FUND LLC
NAME OF THE RESPONDENT(S) : LATTICE BRIDGE INFOTECH PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Swagat.C

Counsel for Petitioner

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ORDER

Counsel for the Applicant in CA/176/2017 present. No representation on behalf of the Respondent. CP/32/2010 is also placed on record. Matter is posted for further hearings. Counsel for the Applicant undertakes to send a private notice to the Respondent. The same is permitted and the proof of sending shall be filed along with an affidavit on the next date of hearing. Put up on **10.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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